

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

2.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.08/9//HDB/2018
NAME OF THE COMPANY	Lanco Solar Private Limited
NAME OF THE PETITIONER(S)	Suresh Baxi
NAME OF THE RESPONDENT(S)	Lanco Solar Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR R	ADVOCATE	harish.lasineni@gmail.com	R. Upmas
		9492154302	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.R.Harish Kumar, Learned Counsel for Petitioner submitted the Memo on behalf of the operational creditor for further clarifications.

Post the matter on 5.02.2018.

Member (Tech)

pavani

Member (Judl)